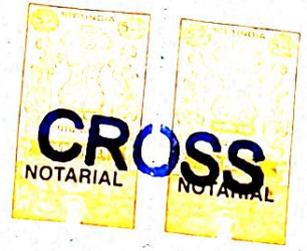


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**BEFORE THE NATIONAL GREEN TRIBUNAL**

**PRINCIPAL BENCH, NEW DELHI**

**ORIGINAL APPLICATION NO. 818/2024**

**IN THE MATTER OF:**

**DHARMENDRA KUMAR SINGH**

**APPLICANT**

**VERSUS**

**STATE OF U P & ORS.**

**RESPONDENT(S)**

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**THROUGH**

**Dated:- 11.03.2026**

**Place: New Delhi**

*Priyanka*

**Priyanka swami  
Advocate**

**Standing Counsel For Stste Of U.P  
F-13, Jangpura, New Delhi 110014**

*94*  
*[Signature]*



**BEFORE THE NATIONAL GREEN TRIBUNAL  
PRINCIPAL BENCH, NEW DELHI  
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**VERSUS**

**RESPONDENT(S)**

**REPLY ON BEHALF OF RESPONDENT NO. 7, MUNICIPAL COUNCIL  
BALIA THROUGH EXECUTIVE OFFICER, WITH AFIDAVIT**

**MOST RESPECTFULLY SHOWETH:**

I, SUBHASH KUMAR S/O SHAMBHU NATH, aged about 40 years, presently posted and working as the Executive Officer, Municipal Council, Ballia, do hereby solemnly affirm and state on oath as under:

1. That I am the Executive Officer of the Municipal Council, Ballia, and as such I am well acquainted with the facts and circumstances of the present matter from the official records maintained in the office. I am duly competent and authorized to swear and file the present affidavit on behalf of the Municipal Council, Ballia.

*ah*  
*R*  
*[Signature]*



2. That the present matter pertains to certain allegations regarding obstruction of the natural recharge channels of Surha Tal, allegedly on account of construction activities including the establishment of a university and a municipal waste disposal facility in the vicinity of the said water body.
3. That this Hon'ble National Green Tribunal, in the captioned Original Application, was pleased to pass an order dated 14.05.2025, whereby certain necessary and proper parties were impleaded in order to enable the Hon'ble Tribunal to effectively adjudicate the issues involved and to ascertain the complete factual position. The Hon'ble Tribunal was pleased to observe and direct as follows:

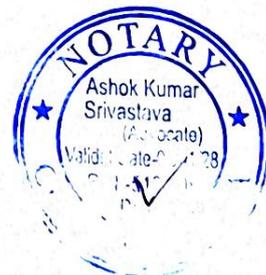
*"Since the above are likely to be affected parties in the matter, therefore, they are required to be impleaded. That apart, considering the nature of the issue involved in this original application and to get the complete correct picture, we also deem it proper to implead the Wildlife Institute of India. Hence, following additional respondents are impleaded in this original application:*

*(vi) Respondent No. 6 – Jananayak Chandrashekhar University through Registrar, Surha Tal, Ballia;*

*(vii) Municipal Council, Ballia through Executive Officer;*

*(viii) Wildlife Institute of India through its Director,*

*[Handwritten signature]*



*Dehradun.*

5. *Let notice be issued to the above respondents."*
4. That it is submitted that vide letter dated 20.03.2023, issued by the Deputy District Magistrate, Ballia, it was communicated that the name of Nagar Palika Parishad, Ballia has been duly mutated in the revenue records with respect to the land in question, upon which the Municipal Waste Management Plant has been established. The said facility is situated within a properly demarcated and boundary-walled area, and the mutation reflects the lawful vesting of the land in favour of the Municipal Council for the purposes of municipal waste management.
5. That it is further respectfully submitted that the Waste Management Plant is situated at a considerable distance from the Surha Tal Bird Sanctuary, being approximately 1000–1200 meters away from the said water body. The municipal solid waste collected by the Municipal Council is processed at the said facility and is utilized for the preparation of compost fertilizer, strictly in accordance with the applicable environmental rules, regulations, and norms governing solid waste management. It is also pertinent to mention that agricultural activities are being carried out by local villagers and farmers in the surrounding areas of the Waste Management Plant,

*[Handwritten signature]*



which itself demonstrates the absence of any environmental hazard or obstruction affecting the surrounding land.

6. That it is further submitted that the surface level of the Waste Management Plant is approximately 2.5 meters higher than the water level of the Surha Tal Bird Sanctuary. Owing to this natural elevation difference, the facility does not interfere with, obstruct, or impede the natural flow of water or recharge channels connected to the Surha Tal water body.
7. That the contents of the present affidavit have been stated by me in my official capacity, based upon the official records available in the office of the Municipal Council, Ballia, and upon information received from the concerned departments. I further state that no material fact has been concealed and that the statements made herein are true and correct to the best of my knowledge, belief, and based on the official record.
8. The above stated facts are already placed on record in this present case. Filed through Respondents No.-7

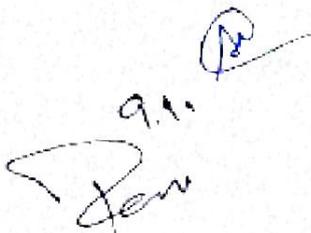


**DEPONENT**

**VERIFICATION**

Verified at BALLIA on this 11 day of MARCH that the contents of the above affidavit from paragraphs 1 to 7 are believed to be true and correct to the best of my knowledge and



  
9.11.

belief. No part of it is false and nothing material has been concealed therefrom.

Handwritten signature and date: 11/3/2026  
**DEPONENT**



Serial No. 11-03-026 Date 11-03-026  
Solemnly affirmed & declare before me  
by the deponent who is identified by me  
Shr. 2707-1102

Ashok Kumar Srivastava  
NOTARY Ballia  
11-03-026